GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3027 TO BE ANSWERED ON 20/12/2024

EXCLUSION OF RAJYA SABHA MPS FROM DISHA

3027 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the reasons as to why the Rajya Sabha MPs are excluded from the District Development Coordination and Monitoring Committee (DISHA) despite having specific Member of Parliament Local Area Development (MPLAD) nodal district within the State;
- (b) whether Government will allow Rajya Sabha MPs to also be a part of the DISHA Committees of those districts, chosen as their MPLAD Nodal district in the State;
- (c) if so, by when Government is planning to do it;
- (d) if not, the reasons therefor; and
- (e) whether such a policy exists, if so, the details of the policy?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (e): As per the District Development Coordination and Monitoring Committee (DISHA) guidelines, one MP from Rajya Sabha representing the State and exercising option to be associated with the District Level DISHA Committee of that district (on first come basis), is designated as Co-Chairperson in the District Level DISHA Committee of the district by the Ministry of Rural Development. In case the MP from Rajya Sabha is senior than other MP of the district following the Warrant of Precedence maintained by the Ministry of Home Affairs, he / she may be made Chairperson of the District Level DISHA Committee. Further, MPs from Rajya Sabha elected from the State are nominated as members in the State Level DISHA Committee of the number of MPs from Rajya Sabha should be limited to half of the number of MPs from Lok Sabha in the State Level DISHA committee.
